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Title: Papers laid on the Table by members/Ministers.

12.00 hrs

MADAM SPEAKER: Now, Papers to be laid. Shri Kapil Sibal.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of School Education and Literacy, Ministry of Human Resource Development for the year 2009-2010.

(Placed in Library, See No.LT 512/15/09)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Cochin Shipyard Limited and the Ministry of Shipping, Road Transport and Highways for the year 2009-2010.

(Placed in Library, See No.LT 513/15/09)

(2) A copy of the Notification No. F. No. IMU/EC/EXEC/2009 (Hindi and English versions) published in Gazette of India dated the 12th May, 2009 containing first Ordinance of the Indian Maritime University on (i) Ordinances Governing Academic Matters (ii) Ordinances Governing Administrative Matters issued under Indian Maritime University Act, 2008.

(Placed in Library, See No.LT 514/15/09)

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT 515/15/09)

(5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Shipyard Limited and the Ministry of Shipping, Road Transport and Highways for the year 2009-2010.

(Placed in Library, See No.LT 516/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table:-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry for the year 2009-2010.

(Placed in Library, See No.LT 517/15/09)

(2) A copy of the Notification No. S.O. 593(E) (Hindi and English versions) published in Gazette of India dated the 2nd March, 2009, constituting a India Design Council consisting of President, Members, Nominated Members and Member-Secretary, mentioned therein issued in pursuance of the National Design Policy announced by Government on 8th February, 2007.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI):

Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathmik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathmik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 519/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the U.T. Chandigarh (Sarva Shiksha Abhiyan), Chandigarh, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the U.T. Chandigarh (Sarva Shiksha Abhiyan), Chandigarh, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT 520/15/09)

(5) A copy of the Council of Architecture (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 457(E) in Gazette of India dated the 1st July, 2009 under section sub-section (3) of section 45 of the Architects Act, 1972.

(Placed in Library, See No.LT 521/15/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hamirpur, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hamirpur, for the year 2007-2008.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No.LT 522/15/09)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2007-2008.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No.LT 523/15/09)

- (10) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2007-2008 together with Audit Report thereon.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (Placed in Library, See No.LT 524/15/09)
- (12) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 2007-2008 together with Audit Report thereon.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- (Placed in Library, See No.LT 525/15/09)
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 2007-2008, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Delhi, for the year 2007-2008.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.
- (Placed in Library, See No.LT 526/15/09)
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2007-2008.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.
- (Placed in Library, See No.LT 527/15/09)
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2007-2008, together with an Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Mohali, for the year 2007-2008.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.
- (Placed in Library, See No.LT 528/15/09)
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2007-2008, together with an Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2007-2008.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library, See No.LT 529/15/09)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2007-2008.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library, See No.LT 530/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 43 of the Armed Forces Tribunal Act, 2007:-

- (i) The Armed Forces Tribunal (Salaries, Allowances and Conditions of Service of Chairperson and Members) Rules, 2009 published in Notification No. S.R.O. 07(E) in Gazette of India dated the 18th May, 2009 together with an explanatory memorandum.
- (ii) The Armed Forces Tribunal (Practice) Rules, 2009 published in Notification No. S.R.O. 6(E) in Gazette of India dated the 14th May, 2009 together with an explanatory memorandum.

(Placed in Library, See No.LT 531/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Madam, I beg to lay on the Table:-

(1) A copy of the Indian Post Office (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 86(E) in Gazette of India dated the 10th February, 2009 under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

(Placed in Library, See No.LT 532/15/09)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Mahanagar Telephone Nigam Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2009-2010.

(Placed in Library, See No.LT 533/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Labour and Employment for the year 2009-2010.

(Placed in Library, See No.LT 534/15/09)

(2) A copy of the Employees' Pension (Amendment) Scheme, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 514 in Gazette of India dated the 10th July, 2009 under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

(Placed in Library, See No.LT 535/15/09)

(3) G.S.R. 451(E) published in Gazette of India dated the 29th June, 2009 together with an explanatory memorandum making corrigendum in the Notification No. G.S.R. 689(E) dated the 26th September, 2008.

(Placed in Library, See No.LT 536/15/09)